

CP NO.(IB) 79/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DADA JEETU BUILDCON PVT. LTD. V/s JAIPRAKASH ASSOCIATES LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. GAURAV SRIVASTAVA ALONGWITH SH. ABHISHEK YADAV, ADVS.

COUNSEL FOR RESPONDENT : SH. R.P. AGARWAL, SR. ADV. ALONG WITH SH. ABHISHEK TRIPATHI, ADV.

CP NO.(IB) 79/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Guarav Srivastava alongwith Sh. Abhishek Yadav, Advocates for the Petitioner and Sh. R.P. Agarwal Sr. Advocate assisted by Sh. Abhishek Tripathi, Advocate for the Respondent through Video Conferencing.

It has been intimated that the reply on behalf of the Respondents has been filed.

Ld. Counsel for the Petitioner prays four week's time for filing rejoinder. Time is granted.

Accordingly, put up in the week commencing 23rd March, 2021 for hearing before the Regular Court/Video Conferencing, by which time, pleadings may be exchanged between the parties.

Dated : 22.02.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**